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Title: Election of two members to the Central Advisory Committee for the National Cadet Corps.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to move:

"That in pursuance of clause (i) of sub-section (1) of section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, for a term of one year from the date of election, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

""That in pursuance of clause (i) of sub-section (1) of section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, for a term of one year from the date of election, subject to other provisions of the said Act."

*The motion was adopted.*